

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 18
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr. Applicant/petitioners
Vs.
Earth Iconic Infrastructures Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 12.10.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. MOHAPATRA
Hon'ble Member (T)

PRESENTS

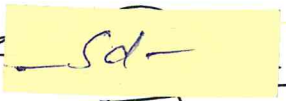
For the Applicant/petitioner : -
For the RP : Mr. Chandra Shekhar Yadav, Adv.

ORDER

List on 15.10.2018.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

12.10.2018
Ritu Sharma